

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1906
ANSWERED ON:09.03.2015
FUNDS TO NGOS FOR CHILD LABOUR
Jena Shri Rabindra Kumar

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether financial assistance is being provided to the Non-Governmental Organisations (NGOs) for eradication of child labour in the country;
- (b) if so, the details thereof along with the number of NGOs currently being supported;
- (c) the funds released to such NGOs during the last three years and the current year, State/ UT-wise;
- (d) the mechanism available for monitoring such system with the Government to ensure that such funds are being utilised for the intended purpose; and
- (e) the details of mechanism available to see that child labourers are not put in wrong hands while rehabilitating them?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

- (a) & (b): The Ministry is implementing Grant-in- Aid (GIA) Scheme by giving financial assistance to Non-Governmental Organizations (NGOs) for rehabilitation of child labourers in the districts where National Child Labour Project (NCLP) Scheme is not running.
- (c): The details of funds released under the GIA Scheme to Voluntary Organisation/ NGOs for the last three years and current year are at Annexure-I.
- (d) & (e): To be eligible for the grant of funds under GIA Scheme, recommendation from the concerned State Labour Department alongwith the detailed survey report on child labour, financial strength and working experience of the NGO with other Departments or similar field are the essential criteria. The implementation of scheme by NGOs is monitored by way of inspection by the officials of Regional Labour Commissioner (Central) and scrutiny of Utilization Certificate, Audited Accounts, Quarterly Progress Reports and Annual Progress Reports.